

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

IB-249(ND)2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018.

NAME OF THE COMPANY: M/s. Global Interactive Malls Pvt. Ltd.


SECTION 10 OF IBC CODE, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	None
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ORDER

Court notice be issued to the parties returnable on 10th September, 2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)